

SECTION XVII

MATTER FOR : 14.03.2014

R/COURT NO.: 01

ITEM NO. : 70

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 1947 OF 2012

Union of India & Ors. Appellant

VERSUS

Bhagwant Singh Respondent

OFFICE REPORT

The matter above mentioned was listed before Hon'ble Court on 03rd February, 2012, when the Court inter-alia pass the following order:-

**"Delay condoned.
Issue notice."**

It is submitted that sole respondent is served through the Tribunal but nobody has entered appearance so far. Original Record of the matter has been received from the Tribunal and is available for reference.

It is lastly submitted that counsel for the appellant has on 31.01.2014 filed statement of case and nobody is appearing for sole respondent.

The matter above-mentioned is listed before the Ld. Registrar Court for **pre-final hearing** with this office report.

DATED THIS THE 12TH DAY OF MARCH, 2014.

ASSISTANT REGISTRAR

Copy to : Mr. B.V. Balramdas, Advocate

ASSISTANT REGISTRAR